

CIRCULAR NO. 52 OF 2020

Sub.:	Making use of SCC online "Community" Blog by the Judicial Officers.
Ref.:	Letter No.MJA/U/761/2020, dated 28 th July, 2020 received from the Joint Director, Maharashtra Judicial Academy, Uttan, Thane

All the Judicial Officers working on the establishment of this Court are hereby informed that the Maharashtra Judicial Academy, Uttan, vide its Letter, dated 28th July, 2020 has informed that SCC online is proposing to organize a webinar on the effective use of search option of the SCC online database and optimum use of "Community" Blog. In this regard, the Judicial Officers, who are provided with SCC online licenses may send the suggestions and queries by visiting the Google form link provided with this email, best before 31st July, 2020 at 06.00 pm.

In view of above, the Judicial Officers are requested to send the suggestions and queries by visiting the Google form link provided with this email best before 31st July, 2020 at 6.00 p.m., without fail.

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MUMBAI : 30TH JULY, 2020

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(S. C. More)
Chief Judge